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1985 for providing a package of rehabilitation services to the rural disabled;

(b) if so, the details thereof; and

Written Answers

(c) the progress made in this scheme so far alongwith the names of the States in which the scheme is under implementation?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) (a) The Government had launched the District Rehabilitation Centre (DRC) Scheme in 1982-83 for providing a package of cemprehensive rehabilitation services to the rural disableds

(b) and (c). The DRC Scheme is being implemented in the following States :

Andhra Pradesh
Haryana
Karnataka
Madhya Pradesh
Bilaspur
Maharashtra
Vijayawada
Bhiwani
Mysore
Bilaspur
Virar

6 Orissa - Bhubaneswar

7 Rajasthan - Kota

8 Tamil Nadu - Chengalpattu

9 Uttar Pradesh - Sitapur and Jagdishpur

10 West Bengal - Kharagpur

Four Regional Rehabilitation Training Centres (RRTCs) at Bombay, Cuttack, Madras and Lucknow and one Central Administrative and Coordination Unit (CACU) at New Delhi were set up for backing up the services of DRCs

Under the DRC Scheme, following rehabilitation services to the rural disabled have been provided since its inception (till February 1996)

Total No of Assessment - 15526 Rahabilitation Clinics

conducted

Total No of Disabled - 218747

identified and Evaluated.

Total No of Disabled Cases - 97676 served

[Translation]

# Foreign Assistance for Development of Tourist Spots

226 SHRI VIRENDRA KUMAR SINGH Will the Minister of TOURISM be pleased to state

- (a) whether the Union Government have sought foreign assistance for the development of tourist spots
- (b) if so, the details thereof, during the last three years alongwith the rate of interest in this regard,

- (c) the names of tourist spots on which the said foreign assistance was spent, State-wise; and
- (d) the conditions on which such foreign assistance is provided for the purpose?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) to (d). The Government has entered into a loan agreement with the Overseas Economic Coorperation Fund (OECF) of Japan in December, 1988 for development of infrastructural facilities along the identified Buddhist travel circuits in U.F and Bihar. The Government has also entered into a loan agreement with the Overseas Economic Cooperation Fund in January, 1992 for conservation and development of Ajanta and Ellora in Maharashtra.

For the U.P. and Bihar project, the Overseas Economic Cooperation Fund would extend financial assistance to the tune of 7.76 billion Japanese Yen. The major components of the project are strengthening of National and State Highways, landscaping, augmentation of water and electricity supply and setting up of wayside amenities. The loan in repayable over 20 years with a grace period of 10 years at a rate of interest of 2.5% per annum. The places identified in U.P. are Sarnath, Kushinagar, Piprahwa and Sravasti and the places covered in Bihar are Bodhgaya, Nalanda, Rajgir and Vaishali.

The Overseas Economic Cooperation Fund assistance for the Ajanta and Ellora project is to the tune of 3745 million Japanese Yen. The loan is rapayable over 20 years with a grace period of 10 years at an interest rate of 2.6% per annum. The major components of the project are afforestation, upgradation of aerodrome facilities at Aurangabad, strengthening and improvement of roads, augmentation of water supply and sewerage, improvement of electricity supply, conservation of monuments and visitor management facilities

## Projects Received from S.M.F.D.C.

- 229 SHRI LALIT ORAON: Will the Minister of WELFARE be pleased to state:
- (a) whether the Union Government have received some projects from the State Minorities Finance and Development Corporation of Bihar through the National Minorities Finance and Development Corporation for approval.
  - (b) if so, the details thereof,
- (c) the projects approved by the Union Government so far; and
- (d) the time by which the remaining projects are likely to be approved?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) Yes, Sir. National Minorities Development and Finance Corporation has received 13 no. of projects from Bihar State Minorities Finance Corporation for financial assistance.

Written Answers

- (b) The details of the projects received and the action taken in this regard are given in the enclosed Statement.
- (c) The projects are approved by the Managing Director and the Board of Directors of National

Minorities Development and Finance Corporation depending upon the financial limit of the project. Out of the 13 projects received, 3 projects have been approved so far;

Written Answers

(d) Bihar State Minorities Finance Corporation has not been able to avail the loan for the 3 sanctioned projects because of the lack of Block Government Guarantee for the sanctioned amount The remaining proposed projects will be appraised and sanctioned once, the earlier sanctioned loans is utilised.

#### STATEMENT

(Rs in lakhs)

S.No	Name of Scheme	No. of Units	Total Cost	NMDFC's Share	Status
1	Photocopy unit	1500	1425.00	1275 00	Approved
2	Autorickshaw	1500	1425.00	1275.00	Approved
3	Misc. Manufacturing	1500	1425.00	1275.00	Approved
4	TV/Tape Repair unit	1000	275.00	245.00	Pending
5.	Fast Food Canteen	120	54 03	48.34	Pending
6	Architecture Consultancy	150	80 44	71.97	Pending
7	Oil Expeller project	1000	950 00	850 00	Pending
8	Plastic/Rubber item mfg	1000	95 00	85.00	Pending
9	Poultry farming	200	90 00	80 00	Pending
10	Shoe making unit	700	498 75	446 25	Pending
11	Brick Kiln project	500	475 00	425 00	Pending
12.	Cooler body mtg. unit	500	475 00	425 00	Pending
13	Fish rearing project	500	140 00	125 00	Pending
		10170	7408.22	6626.56	

# Private Airlines

230 SHRI RATILAL KALIDAS VERMA Will the Minister of CIVIL AVIATION be pleased to state :

(a) the details of private airlines entered into the aviation sector during the last three years and current year, so far, alongwith the capital investment made by each of them, and

(b) the number of aircrafts pressed into service by each private airline and the air-routes they are flying over?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C M IBRAHIM) (a) and (b) A statement showing the names of scheduled private airlines and other requisite details is attached

## STATEMENT

Date of issue of permit, subscribed equity capital, air craft fleet and Station connected by private Airlines

Name of the Schedu- led private airlines		2210 01 10000 04011, 00001		Aircraft fleet	Stations connected	
	1	2	3	4	5	
1	Archana Airways	20 11 1994	50 00	3 L-410 (Operational-1)	Deihi, Kanpur, Kuliu, Simia	
2	East West Airlines	20 11 1994	21 70	4 B-737 (Operational-3)	Bombay, Calicut Cochin Coimbatore, Hyderabad, Madras, Mangalore Nagpur, Portblair, Pune Visakapatnam	